

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

(1)

O.A.No.337/2001  
M.A.No.597/2001

with

O.A.No.597/2001

O.A.No.2245/2001

Hon'ble Shri V.K.Majotra, Member(A)  
Hon'ble Shri Shanker Raju, Member(J)

Wednesday, this the 8th day of May, 2002

O.A.No.337/2001:

1. Kapil Kumar Yadav  
s/o Shri Jai Narain Yadav  
r/o 8/36, Mehram Nagar,  
Delhi Cantt.  
Delhi - 110 010.
2. Naresh  
s/o Shri Sher Singh  
r/o WZ-858, Naraina Village  
New Delhi - 110 028.
3. Dhar Mendra Singh  
s/o Shri Jagvir Singh  
r/o B-71, Gali No.2  
Mukand Vihar  
Karawal Nagar  
New Delhi - 110 094.
4. Yesh Bir Singh  
s/o Shri Bram Dutt  
r/o WZ-78, Village Todapur  
New Delhi - 110 012.
5. Amit Peter  
s/o Shri Peter Franklin  
r/o 160, Type-II, Minto Road  
New Delhi - 110 002.
6. Amit Sharma  
s/o Shri S.K.Sharma  
c/o Shri Gopal Bhavan  
Near Railway Station Road  
Bharatpur - 321001.
7. Mohan Ram  
s/o Shri Hukma Ram Bishnoi  
r/o House No.150  
Prithvipura  
Rasala Road  
Jodhpur - 342010.
8. Rupendra Yadav  
s/o Shri Balbir Singh Yadav  
r/o WZZ-61, Todapur Vill. & P.O.  
I.A.R.I., PUSA  
New Delhi - 110 012.

V

9. Hans Raj  
s/o Gajraj Singh  
r/o Vill. & P.O. Chandpur  
Block Ballabgarh  
Distt. Faridabad - 121 101.

... Applicantgs

(17)

Vs.

1. Union of India through  
the Secretary to the  
Government of India  
Department of Personnel & Training  
North Block, New Delhi.

2. The Director  
Central Bureau of Investigation  
C.G.O.Complex  
Block No.III  
Lodhi Road  
New Delhi.

... Respondents

With

O.A.No.597/2001:

1. Sh. Lalit Kumar  
s/o Sh. Maheshwari Lal  
r/o 3878, Kucha Mohtar Khan  
Mori Gate  
Delhi - 110 006.

2. Mr. Raju  
s/o Sh. Jodha Ram  
r/o B-65, Pandav Nagar  
Near Shadipur Depot  
New Delhi - 110 008.

3. Mr. Parveen Kumar  
s/o Sh. Moti Lal  
r/o B-213-II, Pandav Nagar  
P.O. Patel Nagar  
New Delhi - 110 008.

... Applicants

Vs.

1. The Superintendent of Police (HQ)  
Central Bureau of Investigation  
C.B.I. Bharat Sarkar (Govt. of India)  
Administrative Division  
Block No.3  
C.G.O.Complex, Lodhi Road  
New Delhi - 110 003.

2. The Secretary  
Ministry of Home Affairs  
Govt. of India, North Block  
New Delhi (Proforma Party).

3. The Secretary  
Ministry of Personnel  
(Public Grievances) Govt. of India  
North Block  
New Delhi (Proforma Party).

... Respondents

(B)

O.A.No.2245/2001:

1. Shri Tej Prakash  
s/o Sh. Devi Singh  
r/o A-866, Budha Marg  
Mandawali Fazalpur  
Delhi - 110 092.
2. Sh. Harender Singh  
s/o Sh. Richpal Singh  
r/o Girdharpur  
Post Office Gurukul  
Sikandara, Tehsil Sadar  
Distt. Gautambudh Nagar  
U.P. .... Applicants

vs.

1. Union of India  
through the Secretary to the  
Govt. of India  
Dept. of Personnel & Training  
North Block  
New Delhi.
2. The Director  
Central Bureau of Investigation  
C.G.O.Complex  
Block No.III  
Lodhi Road  
New Delhi.

... Respondents

Presence: Sh. Naresh Kaushik, through Ms. Shilpa,  
learned counsel for applicants, in OA  
No.337/2001.

None for applicants in OA No.597/2001 and  
OA No.2245/2001.

Shri H.K.Gangwani, 1d. counsel for  
respondents in all the three OAs.

ORDER (Oral)

By V.K.Majotra, M(A):

Shri H.K.Gangwani, learned counsel for  
respondents, stated, at the Bar, that the order of the  
High Court dated 20.2.2002 in CW No.6845/2001 had set  
aside the order of this Tribunal dated 30.8.2001.

2. Learned counsel for respondents stated  
that now the Hon'ble Supreme Court has stayed the  
Judgement of the <sup>Uy</sup> Kerala High Court which formed the  
basis of the order of the High Court of Delhi.

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3. In the circumstances, all these three OAs are disposed of with the direction that either side will be entitled to revive these matters after the decision of the Hon'ble Supreme Court is available.

S. Raju  
(Shanker Raju)  
Member (J)

V.K.Majotra  
(V.K.Majotra)  
Member (A)

/rao/

OA revived.  
Pleadings complete, but  
OA not admit